NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 34/59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

Niklesh Tirthdas Nihlani.

V/s.

Shah Poddar Nihlani Organisers Pvt Ltd & ors.

Section of the Companies Act:

Section 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. DHIREM RODE

PUS

Bry. momen

19

2

ORDER

Learned PCS Mr. Dhiren Dave present for Appellant. None present for Respondents.

Proof of service of copy of application on Respondents filed.

Appellant is directed to serve notice of date of hearing on Respondents and shall file proof of service.

List the matter on 25.10.2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.